



\$~25 to 31, 33 to 36

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 10476/2020 and C.M. Nos.34085/2020, 26823/2021 and 33209/2021

UNION OF INDIA AND ORS.

..... Petitioners

Through:

Ms. Madhusmita Bora, Mr. Bijoy

Kumar Pradhan and Mr. Dipankar

Singh, Advocates

Mr. Hanu Bhaskar, CGSC for UOI

versus

S. S. PANDIAN AND ORS.

..... Respondents

Through:

Mr. G. Natarajan, Advcoate for R-1 to

7, and 9 to 73

Mr. M.K. Bhardwaj and Ms. Alisha

Saini, Advocates

26

+ W.P.(C) 1244/2021 and C.M. Nos.3471-3472/2021

UNION OF INDIA & ORS.

..... Petitioners

Through:

Ms. Madhusmita Bora, Mr. Bijoy

Kumar Pradhan and Mr. Dipankar

Singh, Advocates

Mr. Hanu Bhaskar, CGSC for UOI

versus

KULVINDER SINGH KANG AND ORS.

..... Respondents

Through:

Dr. Ashwani Bhardwaj, Advocate

27

+ W.P.(C) 1726/2021 and C.M. Nos.4981/2021 and 10558/2021

UNION OF INDIA

..... Petitioner

Through:

Ms. Madhusmita Bora, Mr. Bijoy

Kumar Pradhan and Mr. Dipankar

Singh, Advocates

Mr. Hanu Bhaskar, CGSC for UOI

W.P.(C) 10476/2020 & conn.

Page 1 of 5

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Page 2 of 5

versus

R.K. NAGPAL Respondent Through: Mr. M.K. Bhardwaj and Ms. Alisha Saini, Advocates 28 W.P.(C) 2187/2021 and C.M. Nos.6366/2021 and 6367/2021 UNION OF INDIA AND ORS Petitioners Ms. Madhusmita Bora, Mr. Bijoy Through: Kumar Pradhan and Mr. Dipankar Singh, Advocates Mr. Hanu Bhaskar, CGSC for UOI versus **SUNITA AND ORS** Respondents Through: Mr. M.K. Bhardwaj and Ms. Alisha Saini. Advocates Mr. Samant Singh, Adv. for R-2 29 W.P.(C) 2544/2021 and C.M. Nos.7496-7497/2021 UNION OF INDIA AND ORS Petitioners Ms. Madhusmita Bora, Mr. Bijoy Through: Kumar Pradhan and Mr. Dipankar Singh, Advocates Mr. Hanu Bhaskar, CGSC for UOI versus KUMUD MALIK AND ANR Respondents Mr. M.K. Bhardwaj and Ms. Alisha Through: Saini, Advocates 30 W.P.(C) 2743/2021 and C.M. Nos.8168-8169/2021 +UNION OF INDIA AND ORS. Petitioners Ms. Madhusmita Bora, Mr. Bijoy Through: Kumar Pradhan and Mr. Dipankar

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W.P.(C) 10476/2020 & conn.





Singh, Advocates Mr. Hanu Bhaskar, CGSC for UOI

versus

GUNJAN BHATNAGAR AND ORS. Respondents
Through: Mr. M.K. Bhardwaj and Ms. Alisha
Saini, Advocates

31
+ W.P.(C) 146/2022 and C.M. Nos.377/2022 and 7457/2022

UNION OF INDIA AND ORS. Petitioners
Through: Ms. Madhusmita Bora, Mr. Bijoy
Kumar Pradhan and Mr. Dipankar
Singh, Advocates
Mr. Anurag Ahluwalia, CGSC for

versus

KARUNA SHANKAR DUBEY AND ORS. Respondents
Through: Ms. Tanya Agarwal, Advocate

UOI

33

+ W.P.(C) 2088/2022 and C.M. Nos.5994/2022 and 8618/2022

UNION OF INDIA AND ORS Petitioners

Through: Ms. Madhusmita Bora, Mr. Bijoy

Kumar Pradhan and Mr. Dipankar

Singh, Advocates

versus

AUTEE GOPAL SHANKARRAO AND ANR Respondents
Through: Mr. M.K. Bhardwaj and Ms. Alisha
Saini, Advocates
Ms. Tanya Agarwal, Advocate

W.P.(C) 10476/2020 & conn.

Page 3 of 5





34

+ W.P.(C) 2535/2022 and C.M. No. 7252/2022

UNION OF INDIA AND ORS.

..... Petitioners

Through: Ms. Madhusmita Bora, Mr. Bijoy

Kumar Pradhan and Mr. Dipankar

Singh, Advocates

versus

SUNIL GOPALRAO SHINKHEDE

..... Respondent

Through: Mr. M.K. Bhardwaj and Ms. Alisha

Saini. Advocates

35

+ W.P.(C) 2876/2022 and C.M. Nos.8317/2022 and 8681/2022

UNION OF INDIA AND ORS

..... Petitioners

Through: Ms. Madhusmita Bora, Mr. Bijoy

Kumar Pradhan and Mr. Dipankar

Singh, Advocates

versus

AMLAN JYOTI MAZUMDAR AND ORS

..... Respondents

Through: Mr. M.K. Bhardwaj and Ms. Alisha

Saini, Advocates

Ms. Tanya Agarwal, Advocate

36

+ W.P.(C) 3891/2022 and C.M. No. 11574/2022

UNION OF INDIA AND ORS.

..... Petitioners

Through: Ms. Madhusmita Bora, Mr. Bijoy

Kumar Pradhan and Mr. Dipankar

Singh, Advocates

versus

DR. RAJYASHREE BANERJEE AND ORS.

..... Respondents

Through: Ms

Ms. Tanya Agarwal, Advocate

W.P.(C) 10476/2020 & conn.

Page 4 of 5

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1. List for consideration on 09.02.2023.

SANJEEV SACHDEVA, J

TUSHAR RAO GEDELA, J

NOVEMBER 3, 2022/*yg*

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W.P.(C) 10476/2020 & conn.

Page 5 of 5